GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 3245 TO BE ANSWERED ON 13TH MARCH, 2020

CRITERIA FOR APPOINTMENT OF MEDICAL SOCIAL WORKERS IN HOSPITALS 3245. SHRI HARISH DWIVEDI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the criteria fixed for appointment of medical social workers in Government and private hospitals;
- (b) whether appointment of medical social workers in Government and private hospitals has been made mandatory, if so, the details thereof; and
- (c) the extent to which it is followed in hospitals in the country?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

(a) to (c): Health being a State subject, such information is not maintained centrally.

The appointment of Medical Social Worker in Government Hospitals is mandatory as per MCI guidelines. The Recruitment Rules (RRs) for the post of Medical Social Worker have been notified by each of the Central Government Hospitals in Delhi, namely, Safdarjung, Dr. Ram Manohar Lohia (RML), Lady Hardinge Medical College (LHMC) & Associated Hospitals separately.

As per notified RRs, in Dr. RML and LHMC & Associated Hospitals, the recruitment to the post of Medical Social Worker is done on "Direct Recruitment" basis from amongst the candidates having the following essential qualifications:

- (i) Degree of a recognised University;
- (ii) Diploma in social work from a recognized institution.

In Safdarjung Hospital, the recruitment to the post of Medical Social Worker is done on "Deputation" basis from amongst the candidates holding analogous post and having following essential qualifications:

- (i) Bachelor's Degree in Sociology or Social Work or Science from a recognised University;
- (ii) Two years experience in Medical Social Work.

These hospitals make recruitment to the post of Medical Social Worker as per notified RRs.

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